

24/7/95 — 26

Shri H. A. Sawant, Counsel
for Applicant.

Shri V. S. Masurkar, Counsel
for Respondents.

Respondents are given time
to file reply within
6 weeks.

SO till 14/9/95.

Copy of reply may be
given to applicants
Counsel well in advance.

B. S. Hegde
(B. S. Hegde)
M (5)

alp.

M.P.N. 638/95
for order
sent on 14/9/95
m
14/9

Dated: 14/9/95. (Sl. No. 5)

Applicant by Sh. H. A. Sawant.
Respondents by Sh. V. S. Masurkar.
During the course of hearing,
counsel for the applicant stated
that he has filed amendment application
vide M.P. 638/95. Since the O.A. has not
yet been admitted liberty is given
to the applicant to withdraw this O.A.
and file a fresh O.A.

The O.A. is disposed of accordingly

Order/Judgment
to Applicant
10/10/95
13/10/95

B. S. Hegde
(B. S. Hegde)
MCTJ.